

Annexure-8

Name of the Corporate Debtor: DHANLAXMI ELECTRICALS PRIVATE LIMITED; Date of Commencement of CIRP: 06.12.2023; List of Creditors as on: 03.01.2024 (Version-2)

List of Operational Creditors (other than Workman, Employees and Government Dues)

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Vardhaman Cables & Conductors	27.12.2023	93,480,099.00	NIL	Unsecured	NIL	NIL	NO	NIL	NIL	NIL	NIL	93,480,099.00	Amount under verification due to want of Books of Accounts from the Corporate Debtor
2	M/s. Saraswati Wire & Cable Industries	02.01.2024	30,276,413.00	17,993,691.00	Unsecured	NIL	NIL	NO	NIL	NIL	NIL	NIL	12,282,722.00	Amount under verification due to want of Books of Accounts from the Corporate Debtor
	Total		123,756,512.00	17,993,691.00									105,762,821.00	


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